

राजकुमारी अमृत कौर : देखिये यह नामुमकिन है, कारण ऐसी संस्थायें और जगहों में हैं ही नहीं।

श्री कामत : क्या मंत्राणी जी अच्छी और सस्ती औषधियों का समन्वय कर सकती हैं या नहीं ?

Mr. Deputy Speaker : The hon. Member ought not to address the Mantraniji. He should address the Chair.

Shri Kamath : I did not address the Mantraniji.

जिस तरह कि "मंत्री महोदय" कहा जाता है उसी तरह मैं "मंत्राणी जी" कहता हूँ।

क्या मंत्राणी जी अच्छी और सस्ती औषधियों का समन्वय कर सकती हैं या नहीं ?

Mr. Deputy Speaker : Can't there be a reconciliation between goodness of quality and cheapness of material?

राजकुमारी अमृत कौर : यह तो साइंटिफिक प्रूफ पर निर्भर करता है।

श्री धुलेकर : यह किसने तै किया है कि होमियोपैथी खराब है और ऐलोपैथी अच्छी है ? मंत्राणी जी ने कहा कि सस्ती दवा देना ठीक हो सकता है लेकिन वह अच्छी होनी चाहिये। मैं जानना चाहता हूँ कि यह किसने तै किया है कि होमियोपैथी खराब है और ऐलोपैथी अच्छी है ?

Mr. Deputy Speaker : It does not arise. The hon. Member has not been following the questions and answers. What was asked was that if homoeopathy is cheap, why is it not given or adopted? The answer of the hon. Minister was that cheapness is not the primary consideration, so far as the poorer sections are concerned; quality is the consideration. Therefore, that question does not arise.

श्री धुलेकर : मेरे मित्र ने यह सवाल किया था कि ऐलोपैथी चूँकि महंगी है इसलिये होमियोपैथी क्यों नहीं दी जाती। मंत्राणी जी ने यह उत्तर दिया कि हम सस्ती की

तरफ नहीं देखते हम तो अच्छी की तरफ देखते हैं मैं जानना चाहता हूँ कि यह सवाल किसने तै कर दिया है कि ऐलोपैथी से होमियोपैथी खराब है।

Mr. Deputy Speaker : The question was this : because homoeopathy is cheaper than allopathy, why don't you adopt homoeopathy? The answer of the hon. Minister was this : merely because something is cheaper, we are not going to adopt it. It is a question of quality. This does not involve any reflection on homoeopathy or any decision that homoeopathy is worse than allopathy.

Shrimati Sushama Sen : May I know if there is in contemplation such a hospital in Bihar for poor patients. The hon. Minister said that there would be such hospitals only in Madras and Bombay. Why should Bihar and Bengal not have the same facilities?

Rajkumari Amrit Kaur : The simple answer to that is that there is no institution in Bihar which could be upgraded. The one that does exist and is possible to upgrade is in Calcutta, and there is one in Bombay also.

श्री रघुनाथ सिंह : रामकृष्ण मिशन में ऐसा एक इंस्टीटयशन है। उसके बारे में आपकी क्या राय है ?

Mr. Deputy Speaker : I pass on the next question.

Accident Committees

*75. **Shri A. K. Gopalan :** Will the Minister of Railways be pleased to state :

(a) whether it is a fact that some "Accident Committees" are functioning in the Loco and Railway Workshops on the Southern Railway;

(b) if so, when and how these Committees were constituted; and

(c) what are their functions?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) No "Accident Committees" as such are functioning on the Southern Railway, but in certain workshops of that Railway "Safety First Committees" are functioning.

(b) The "Safety First Committees" have been in existence in certain workshops of the Southern Railway for quite a number of years and are constituted by the Works Managers.

(c) The functions of the "Safety First Committees" are given in the Statement laid on the Table of the House. [See Appendix I, annexure No. 20.]

Shri A. K. Gopalan : May I know whether these committees have reported any case of accidents and whether any compensation has been paid?

Shri Shahnawaz Khan : Normally, all accidents that take place in workshops are reported to the Works Managers, and if they are really serious accidents, to the General Managers concerned. But if the hon. Member would put a separate question, I shall reply in detail.

Shri Punnoose : Is there any case of accidents being reported to the Safety First Committee, and have they examined any case and decided upon the compensation?

Shri Shahnawaz Khan : I shall require notice.

Shri Kamath : Have such Accident Committees been constituted on all the railways; if not, when do Government propose to constitute such committees?

Shri Shahnawaz Khan : Instructions have already been issued to the railways to constitute such committees in the workshops.

Shri Punnoose : Who is appointing these committees and who is selecting the persons?

Shri Shahnawaz Khan : The committees are known as Safety First Committees not Accident Committees. They are appointed by the Works Managers. The senior forman is a member of the Committee; the medical officer is also a member and some representatives of Unions are also on these Committee?

Kurnool and Adoni Railway Stations

*78. **Shri Gadilingana Gowd :** Will the Minister of Railways be pleased to state :

(a) whether there is any proposal to remodel the Railway stations at Kurnool and Adoni; and

(b) whether any provision has been made for the Retiring Rooms at Kurnool?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) The scheme to remodel the station building at Kurnool has been sanctioned. No new improvements to Adoni Railway Station have been programmed so far.

(b) Yes, Sir.

Shri Gadilingana Gowd : Last year I was told that though proposals were made in regard the Adoni station, they could not be proceeded with because some repairs had to be undertaken in other railway stations. I want to know why this year also no provision has been made by the Government.

Shri Shahnawaz Khan : There are Amenities Committees on all railways and the improvements which are to be effected at each railway station are decided upon in consultation with such committees. Apparently, the Amenities Committee has not recommended any improvements for Adoni station.

Shri B. S. Murthy : When will the improvements at Kurnool station be finalised and completed?

Shri Shahnawaz Khan : We hope during the current year.

Shri Ramachandra Reddi : What is the amount sanctioned for remodelling the Kurnool station?

Shri Shahnawaz Khan : Rs. 2,00,000.

शिव राव समिति

*८०. श्री भक्त दर्शन : क्या अध मंत्री ३ मार्च, १९५५ को दिये गये ताराकित प्रदन संख्या ४५८ के उत्तर के सम्बन्ध में ये बताने की कृपा करेंगे कि :

(क) क्या काम दिलाऊ दफ्तरों के सम्बन्ध में शिव राव समिति द्वारा की गई सिफारिशों के बारे में राज्य सरकारों से मंत्रणा निर्णय समाप्त हो गई है; और

(ख) यदि हां, तो इस सम्बन्ध में अंतिम क्या हुआ ?

अध उपमंत्री (श्री आशिष घली) : (क) नहीं; इस विषय में अभी राज्य सरकारों से पत्र व्यवहार चल रहा है।

(ख) सवाल नहीं उठता।

श्री भक्त दर्शन : क्या मंत्री महोदय को याद है कि पिछली बार इसी सम्बन्ध में उत्तर देते हुए उन्होंने फरमाया था कि ३१ अगस्त तक वर्तमान एम्प्लायमेंट एक्सचेंजों